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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 74/2017 with C.P. No. 26/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company: Sanil Sahu & Ors.
V/s.
Vishwa Organics Pvt Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ms. Vaibhavi Nanavati	Lawyer	Petitioner	V D Nanavati
2.	Ms. Prachiti Shah	Advocate	Petitioner	Prachiti

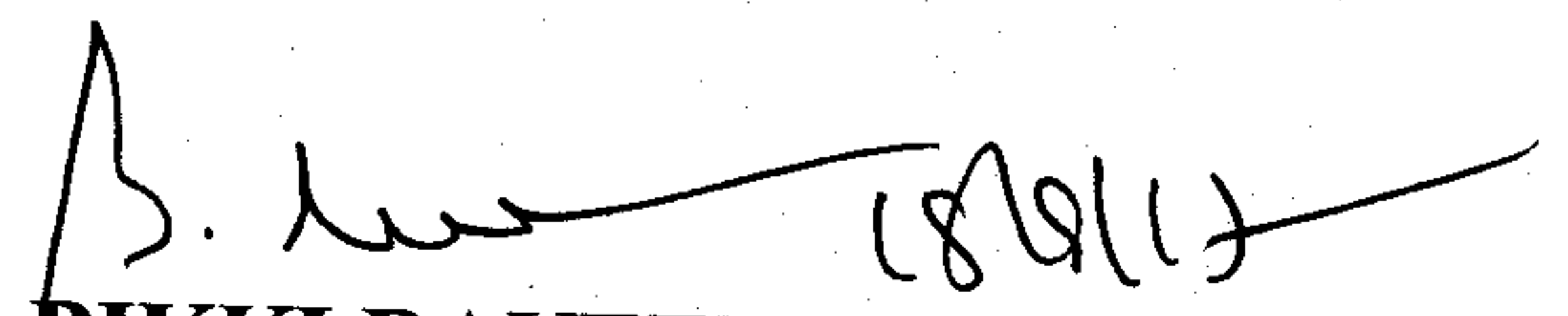
ORDER

Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah Nanavati & Nanavati Advocates present for Original Petitioners. None present for Original Respondents No.2 to 5. None present for other Respondents.

Respondents in IA 74/2017 filed their reply.

Respondents requested time for hearing.

List the matter on 07.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.